

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.568/2017

This the 23rd Day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

1. Amit Kumar Gupta, aged 34 years
Post : Inspector
S/o Shri Shivdeen Gupta,
R/o H.No. 233, In front of Satna Camp,
Hospital Road, Ramnagar, Distt. Satna,
Madhya Pradesh – 485881
2. Jagdish Prasad Sahu, aged 34 years,
Post : Inspector
S/o Shri Sushil Kumar Sahu,
R/o Shri Ram Residential towers,
Block F-01, second Floor, Quarter-204
Vyapar Vihar, Bilaspur, Chhattisgarh,
Pin – 495001.
3. Vijay Kumar Bhoi, aged 38 years,
Post : Inspector
s/o – Shri Purnanand Bhoi,
R/o – Type-IV, Qr. No.6,
Income tax Colony, Civil Lines,
Rajpur -492001. ...Applicants

(By Advocate: None)

Versus

1. Union of India
Through Secretary, DOPT
North Block, New Delhi.
2. Union of India
Through the Secretary (Revenue),
Ministry of Finance
Department of Revenue
North Block, New Delhi
3. Chairman
CBDT, North Block
New Delhi.
4. The Principal Chief Commissioner
Of Income Tax (CCA)

(Madhya Pradesh & Chhattisgarh)
Aayakar Bhawan, 48, Arera Hills,
Hoshangabad Road, Bhopal –M.P.462011

5. The Staff Selection Commission (SSC)
CGO, Complex,
New Delhi.Respondents

(By Advocate: Shri H.K. Bajpai for Shri Gyanendra Singh)

O R D E R(ORAL)

Mr. K.N. Shrivastava, Member(A) :

None for the applicant. It is seen that even on the earlier date of hearing i.e., 15.03.2018, there was none for the applicant. Even before the court of Deputy Registrar, there was no representation for the applicant.

2. In view of this, it seems that the applicant has lost interest in prosecuting this OA. OA is accordingly dismissed for default of appearance and non prosecution.

(K. N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

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